

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 735/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Dinesh Narayan Bhoir
V/s.
Eagle Eye Research & Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

2

Account Holder

*Advocate for Corporate
Bhoir*

[Signature]

① *Devki R. Sahu* (Advocate)
ilb Adv. A.M. Sarangi

[Signature]
22/12/17

COMMON ORDER

T.C.P. No.734/I&BC/NCLT/MB/MAH/2017

T.C.P. No.735/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Learned Representative of the Respondent seeks time to file Reply.
Granted.
3. Hence the Matter is adjourned to **22.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

22.12.2017
Aah

Sd/-

M.K. SHRAWAT
Member (Judicial)